

## NOTICE

Please take notice that Hon'ble Division Bench No.01 comprising Hon'ble the Chief Justice and Hon'ble Mr. Justice Sujit Narayan Prasad will not sit today i.e on 22.08.2022. Cases listed before Their Lordships shall remain stand over. Urgent matters, if any, of the roster of Their Lordships may be mentioned before Hon'ble Division Bench No.03 comprising Hon'ble Mr. Justice S.Chandrashekhar and Hon'ble Mr. Justice Ratnaker Bhengra in Court No.05.

Please take further notice that Hon'ble Mr. Justice Sujit Narayan Prasad will sit single today i.e on 22.08.2022 at 11.00 A.M. in Court No.02 and take up the cases listed before His Lordship.

Please take notice that Hon'ble Division Bench No.04 comprising Hon'ble Mr. Justice Rongon Mukhopadhyay and Hon'ble Mr. Justice Ambuj Nath will not sit today i.e on 22.08.2022. Cases listed before Their Lordships shall remain stand over. Urgent matters, if any, of the roster of Their Lordships may be mentioned before Hon'ble Division Bench No.03 comprising Hon'ble Mr. Justice S.Chandrashekhar and Hon'ble Mr. Justice Ratnaker Bhengra in Court No.05.

Please take notice that Hon'ble Mr. Justice Rongon Mukhopadhyay will not hold Court today i.e on 22.08.2022. Urgent matters, if any, of the roster of His Lordship in single bench shall remain standover.

Please take notice that Hon'ble Mr. Justice Kailash Prasad Deo will not hold Court today i.e on 22.08.2022. Urgent matters, if any, of the roster of His Lordship may be mentioned before Hon'ble Mr. Justice Rajesh Shankar in Court No. 13.

Please take notice that Hon'ble Mr. Justice Ambuj Nath will sit single at 11:00 AM in Court No. 22 and take up the cases listed before His Lordship.

By Order,

Sd/-

Dated the 22<sup>nd</sup> August, 2022  
High Court of Jharkhand, Ranchi

(Debasis Mohapatra)  
Joint Registrar (L&C)

**NOTIFIED CASES CAUSELIST For Monday The 22<sup>nd</sup> August 2022**

**COURT NO. 2**

**SINGLE BENCH (BENCH ID-24812)**

**AT 11:00 AM**

**HON'BLE MR.JUSTICE SUJIT NARAYAN PRASAD**

**Orders(with defect)**

|   |   |   |  |                                      |
|---|---|---|--|--------------------------------------|
| 1 | W.P(C)/6230/2013<br>RENT CONTROL-00               | NIZAMUDDIN KHAN AND ANR<br><b>vs</b><br>COLLECTARIATE   | AMAR KR SINHA<br>SANDEEP VERMA<br>KUNDAN KR AMBASTHA | VIKASH KISHORE PRASAD                |
| 2 | W.P(C)/6250/2013<br>CODE OF CIVIL PROCEDURE, 1908 | LAKHAN MOCHI AND ORS<br><b>vs</b><br>KRISHNA KUMAR PANDEY AND ORS   | PRAVIN KR PANDEY<br>MEL PRAKASH TIRKEY               |                                      |
| 3 | W.P(C)/6253/2013<br>LAND ACQUISITION ACT 1894     | SRI SRI 108 THAKURJI MAHARAJ<br>THROUGH SEWAIT BHUNESHWAR<br>PANDEY AND ANR<br><b>vs</b><br>COLLECTARIATE | CHANDRA S. PRASAD                                    | MD. SHAMIM AKHTAR<br>SREENU GARAPATI |
| 4 | C.M.P./208/2020<br>CODE OF CIVIL PROCEDURE, 1908  | JANTLAL KUNWAR<br><b>vs</b><br>THE STATE OF JHARKHAND   | RANJAN PRASAD RAM                                    | MUKESH KR SINHA<br>MANISH KUMAR      |
| 5 | C.M.P./308/2020<br>CODE OF CIVIL PROCEDURE, 1908  | MD AZAM<br><b>vs</b><br>THE STATE OF JHARKHAND THROUGH<br>ITS CHIEF SECRETARY                             | ASHIM KR SAHANI                                      | SACHIN KUMAR                         |
| 6 | C.M.P./314/2020<br>CODE OF CIVIL PROCEDURE, 1908  | VIVEK PRATAP SINGH<br><b>vs</b><br>THE STATE OF JHARKHAND   | ROHAN KASHYAP<br>NAGENDRA PATHAK<br>ASHISH KUMAR     | PRAVEEN AKHOURI                      |
| 7 | C.M.P./325/2020<br>CODE OF CIVIL PROCEDURE, 1908  | MRITUNJAY KUMAR SINGH<br><b>vs</b><br>THE STATE OF JHARKHAND  | AJAY KR SINGH  | MITHILESH SINGH                      |

**Orders**

|    |   |   |  |  |
|----|---|---|--|--|
| 8  | W.P(C)/1139/2013<br>CODE OF CIVIL PROCEDURE, 1908   | MURULI MANJHI<br><b>vs</b><br>COLLECTARIATE                             | RAMA KANT TIWARI   | SRIJIT CHOUDHARY   |
| 9  | W.P(C)/1189/2013<br>IA NO, 2175/2020 (For Addition of Party), 5582/2022 (For Substitution)<br>CODE OF CIVIL PROCEDURE, 1908 | KUSUMI DEVI AND ORS<br><b>vs</b><br>REVENUE DEPARTMENT                  | AISHWARYA PRAKASH<br>SHREE PRAKASH JHA<br>VISHAL KUMAR TIWARY<br>ASHISH KR. THAKUR<br>SUNITA KUMARI<br>KIRTI SABOO | VIKASH KISHORE PRASAD  |
| 10 | W.P(C)/2231/2013<br>IA NO, 3186/2013 (For Misc.), 6490/2013 (For EARLY HEARING)<br>LAND ACQUISITION ACT 1894                | KALI PADA MAHATO<br><b>vs</b><br>LAND ACQUISITION AND<br>REHABILITATION | JAGANNATH MAHATO   | MD. SHAMIM AKHTAR<br>MANOJ KR. NO.3<br>SREENU GARAPATI   |
| 11 | W.P(C)/3471/2013<br>IA NO, 5836/2013 (For Stay Vacating Petition)<br>CODE OF CIVIL PROCEDURE, 1908                          | PRAMILA DEVI<br><b>vs</b><br>SHANTI VERMA AND ORS                       | ASHOK KUMAR SINHA<br>BHAIYA V. KUMAR<br>AMRITA KUMARI<br>RASHMI KUMAR  | NAGMANI TIWARI<br>VIJAY KANT DUBEY<br>OM PRAKASH TIWARI<br>RAJIV RANJAN<br>SANTOSH KUMAR SHUKLA<br>SHAILENDRA KUMAR TIWARI |

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| 12   | C.M.P./908/2019  | YAKUB HASSA PURTI<br><b>vs</b><br>THE STATE OF JHARKHAND   | AVISH ANAND<br>RAHUL KR GUPTA<br>ACHINTO SEN<br>MAYANK SINGH             | GAUTAM KUMAR<br>PRAVEEN AKHOURI  |
| IA NO, 3722/2022 (For SUBSTITUTION)<br>CODE OF CIVIL PROCEDURE, 1908     |                  |  |  |  |
| <b>Admission</b>   |                  |  |  |  |
| 13   | W.P(C)/865/2013  | MEGHNATH MAHTO<br><b>vs</b><br>COLLECTARIATE   | MAHESH KR MAHTO<br>PRADIP GANGOPADHYAY                                   | VIKASH KISHORE PRASAD  |
| LAND ACQUISITION ACT 1894  |                  |  |  |  |
| 14   | W.P(C)/897/2013  | CARE VISION MUTUAL BENEFIT<br>LIMITED THROUGH ITS REGIONAL<br>MANAGER SANJAY MISHRA<br><b>vs</b><br>CHIEF SECRETORY                | INDRAJIT SINHA<br>KRISHANU RAY<br>AJAY KUMAR SAH                         | ROHIT RANJAN SINHA<br>ABHISHEK SINHA<br>ATANU BANERJEE<br>MANJUSHRI PATRA<br>MD. MOKHTAR KHAN<br>RICHA SANCHITA<br>PANDEY NEERAJ RAI<br>PRAMOD KUMAR PANKAJ<br>NAVIN KUMAR G.P. IV |
| IA NO, 4310/2020 (For Deleting the name of Party)<br>COMPANIES ACT, 1956 |                  |  |  |  |
| <b>wt15</b>  | W.P(C)/1565/2013 | PRAYAG INFOTECH HI RISE LTD AND<br>AN<br><b>vs</b><br>COLLECTARIATE  | AMIT KR VERMA<br>RANJAN KUMAR<br>KAUSTAV PANDA<br>NAGMANI TIWARI         | SUMIR PRASAD<br>MD. MOKHTAR KHAN<br>PRAMOD KUMAR PANKAJ<br>ABHISHEK SINHA  |
| CODE OF CIVIL PROCEDURE, 1908  |                  |  |  |  |
| <b>wt16</b>  | W.P(C)/1571/2013 | RAMEL INDUSTRIES LTD<br>REPRESENTED BY DIRECTOR<br>RAMESHWAR PODDAR AND OTHERS<br><b>vs</b><br>DISTRICT ADMINISTRATION             | MAHESH TEWARI<br>ANJANA KUMARI<br>PANKAJ KR DUBEY<br>JASHODHARA TRIPATHY | ANIL KUMAR<br>PARTH S. A. SWAROOP PATI<br>MD. MOKHTAR KHAN<br>CHANDRA PRABHA<br>PRABHAT KR SINHA<br>ANIL KR SINHA<br>PANDEY NEERAJ RAI<br>ABHISHEK SINHA                           |
| CEILING-00   |                  |  |  |  |
| <b>wt17</b>  | W.P(C)/1982/2013 | WELFARE BUILDINGS AND ESTATES<br>PVT LTD THROUGH ITS CHIEF<br>EXECUTIVE OFFICER D V R<br>PRABHAKAR<br><b>vs</b><br>CHIEF SECRETORY | SHAILESH   | AJIT KUMAR<br>MD. MOKHTAR KHAN<br>ABHISHEK SINHA   |
| CODE OF CIVIL PROCEDURE, 1908  |                  |  |  |  |
| IA NO, 697/2014 (For Misc.)  |                  |  |  |  |
| 18   | W.P(C)/1024/2013 | KALI CHARAN MAHTO AND ORS<br><b>vs</b><br>THE STATE OF JHARKHAND AND ORS   | MAHESH TEWARI<br>GANESH PATHAK<br>PANKAJ KR DUBEY                        | MD. SHAMIM AKHTAR<br>BHAWESH KUMAR<br>SREENU GARAPATI  |
| LAND ACQUISITION ACT 1894  |                  |  |  |  |
| 19   | W.P(C)/1026/2013 | JAGDISH PRASAD BHAGAT<br><b>vs</b><br>COLLECTARIATE  | RITA KUMARI<br>NEETU SINGH<br>SARFARAZ AKHTAR                            | VIKASH KISHORE PRASAD  |
| IA NO, 1183/2019 (For Modification of Order)<br>MUTATION PROCEEDING      |                  |  |  |  |
| 20   | W.P(C)/1177/2013 | BIJAY KUMAR NATH SHAHDEO<br><b>vs</b><br>COLLECTARIATE   | SUNIL KUMAR SINHA  | VIKASH KISHORE PRASAD<br>VEDABRATA BANERJEE<br>MAYANK MISHRA   |
| IA NO, 5511/2020 (For Intervener Petition)<br>MUTATION PROCEEDING        |                  |  |  |  |
| 21   | W.P(C)/1511/2013 | NIRANJAN JHA AND ORS<br><b>vs</b><br>CHIEF SECRETORY   | MANOJ TANDON<br>SHIV SHANKAR KUMAR<br>KUMARI RASHMI                      | AJIT KUMAR<br>ANIL KR JHA<br>VIJAY SHANKER JHA<br>RAHUL SABOO<br>RUPESH SINGH  |
| MUNICIPALITIES-00  |                  |  |  |  |

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| 22 | W.P(C)/1810/2013 | MADHUSUDAN AGARWAL AND ORS<br><b>vs</b><br>THE STATE OF JHARKHAND AND ORS  | SHANKAR LAL AGARWAL  | RAJESH KUMAR   |
|    |                  | INDIAN FOREST ACT ,1927  |  |  |
| 23 | W.P(C)/2229/2013 | MAHADEO PRASAD YADAV<br><b>vs</b><br>COLLECTARIATE   | SACHI NANDAN DAS<br>PRABIR KUMAR CHATTERJEE<br>alias PRABIR CHATTERJEE | MD. SHAMIM AKHTAR<br>MANOJ KR. NO.3<br>SREENU GARAPATI                   |
|    |                  | CODE OF CIVIL PROCEDURE, 1908  |  |  |
| 24 | W.P(C)/2233/2013 | DHARAMVIR NARAYAN<br><b>vs</b><br>COLLECTARIATE  | SACHI NANDAN DAS<br>PRABIR KUMAR CHATTERJEE<br>alias PRABIR CHATTERJEE | VIKASH KISHORE PRASAD  |
|    |                  | CODE OF CIVIL PROCEDURE, 1908  |  |  |
| 25 | W.P(C)/2254/2013 | JAGANNATH DUTTA<br><b>vs</b><br>REVENUE DEPARTMENT   | MRINAL KANTI ROY   | VIKASH KISHORE PRASAD  |
|    |                  | LAND ACQUISITION ACT 1894  |  |  |
| 26 | W.P(C)/2553/2013 | SMT JUHA BALA DEVI AND ORS<br><b>vs</b><br>RAJENDRA PRASAD MAHTO   | AJIT KUMAR<br>AMRITA BANERJEE  | VANDANA SINGH<br>Rashmi Lal  |
|    |                  | CODE OF CIVIL PROCEDURE, 1908  |  |  |
| 27 | W.P(C)/3213/2013 | SMT KARUNA DEBI<br><b>vs</b><br>MS BHARAT COKING COAL LTD AND<br>ANR   | BINODANAND TIWARY<br>MOHUA PALIT                                       |  |
|    |                  | CODE OF CIVIL PROCEDURE, 1908  |  |  |
| 28 | W.P(C)/3266/2013 | BUNWA DEVI<br><b>vs</b><br>CONGRESS MARAIYA ALIAS<br>NARSINGH MARAIYA AND ORS  | ARVIND KUMAR CHOUDHARY   | NIRANJAN KUMAR   |
|    |                  | CODE OF CIVIL PROCEDURE, 1908  |  |  |
| 29 | W.P(C)/3275/2013 | MUKESH RAI<br><b>vs</b><br>COLLECTARIATE   | SUBODH KUMAR JHA<br>PRANAV KUMAR JHA<br>KRISHNA NAND SAHAY             | BHAWESH KUMAR<br>ANIL KR JHA<br>MANISH MISHRA<br>CHANDRA G. A. BARDHAN   |
|    |                  | ILLIGAL CONSTRUCTION   |  |  |
| 30 | W.P(C)/3726/2013 | JAI PRAKASH NARAYAN<br><b>vs</b><br>THE STATE OF JHARKHAND AND ANR   | MOHAN KR DUBEY   | PRASHANT KUMAR SINGH<br>AMIT KUMAR<br>MR.ASHUTOSH ANAND                  |
|    |                  | INFORMATION TECHNOLOGY ACT, 2000   |  |  |
| 31 | W.P(C)/6229/2013 | MS INTELLIGENCE SECURITY OF INDIA<br>REPRESENTED THROUGH ITS<br>PROPRIETOR AJIT KUMAR SINGH<br><b>vs</b><br>THE UNION OF INDIA THROUGH THE<br>SECRETARY MINISTRY OF HUMAN<br>RESOURCES DEPARTMENT AND AND<br>ORS | BINOD KUMAR<br>SACHIN KUMAR<br>PAWAN KUMAR                             | MD. MOKHTAR KHAN<br>DEVANAND KUMAR<br>PRATYUSH KUMAR<br>RAM LAKHAN YADAV |
|    |                  | CODE OF CIVIL PROCEDURE, 1908  |  |  |
| 32 | W.P(C)/6239/2013 | BIDHU BHUSAN DVIVEDI<br><b>vs</b><br>MRS RAJSHREE DVIVEDI  | NIRANJAN KUMAR   | ASIF KHAN<br>VISHAL KUMAR RAI  |
|    |                  | CODE OF CIVIL PROCEDURE, 1908  |  |  |
| 33 | C.Rev./37/2019   | MD SANAWAR ALI<br><b>vs</b><br>THE STATE OF JHARKHAND  | ARSHAD HUSSAIN<br>HAIDER ALI   | NAVIN KR SINGH   |
|    |                  | CODE OF CIVIL PROCEDURE, 1908  |  |  |
| 34 | C.Rev./39/2019   | MINTU DEVI<br><b>vs</b><br>BHARAT PETROLEUM COMPANY<br>LIMITED   | VIJAY KUMAR ROY  | MRINAL KANTI ROY   |
|    |                  | CODE OF CIVIL PROCEDURE, 1908  |  |  |

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| 35 | C.M.P./402/2020 | MS UNITED SPIRITS LTD THROUGH<br>ITS SPAN BREAKER SALES SRI VIJAY<br>SHARMA<br><b>vs</b><br>THE STATE OF JHARKHAND THROUGH<br>THE SECRETARY DEPTT OF EXCISE<br>AND PROHIBITION | AWINASH KUMAR<br>INDRAJIT SINHA<br>SHISHIR SUMAN<br>AMITABH PRASAD<br>ANKIT VISHAL<br>AJAY KUMAR SAH | RAJIV RANJAN<br>OM PRAKASH TIWARI |
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CODE OF CIVIL PROCEDURE, 1908

**NOTIFIED CASES CAUSELIST For Monday The 22<sup>nd</sup> August 2022**

**COURT NO. 22**

**SINGLE BENCH (BENCH ID-24885)**

**AT 11:00 AM**

**HON'BLE MR. JUSTICE AMBUJ NATH**

**Fresh Filing (Admission)**

|    |                  |  |   |  |
|----|------------------|--|---|--|
| 1  | A.B.A./5718/2022 | SANOJ MAHTO<br><b>vs</b><br>THE STATE OF JHARKHAND<br><br>DOWRY PROHIBITION ACT, 1961  | PRATIK SEN  | VINEET KUMAR VASHISTHA                         |
| 2  | A.B.A./6000/2022 | SANJEET KUMAR BAITHA<br><b>vs</b><br>THE STATE OF JHARKHAND<br><br>INDIAN PENAL CODE, 1860   | MANOJ KR. NO.2  | ANUP PAWAN TOPNO<br>SURAJ SINGH<br>SUNIL SINGH |
| 3  | A.B.A./6123/2022 | TETAR PASWAN<br><b>vs</b><br>THE STATE OF JHARKHAND<br><br>INDIAN PENAL CODE, 1860   | MANOJ KUMAR SAH<br>KRISHNA KUMAR                                    | PRAVEEN KR APPU                                |
| 4  | A.B.A./6126/2022 | VIKRAM KUMAR SINGH<br><b>vs</b><br>THE STATE OF JHARKHAND<br><br>INDIAN PENAL CODE, 1860   | BAIBHAW GAHLAUT<br>SATYAM PARMAR                                    | SNEHLIKA BHAGAT                                |
| 5  | A.B.A./6127/2022 | SANJAY SAH ALIAS SANJAY KUMAR<br>GUPTA<br><b>vs</b><br>THE STATE OF JHARKHAND<br><br>MINES AND MINERALS (REGULATION AND DEVELOPMENT)ACT 1957                               | VIKRAM SINGH<br>JASVINDAR MAZUMDAR<br>VIKAS KUMAR<br>ANUSHKA SHARMA | PRIYA SHRESTHA                                 |
| 6  | A.B.A./6129/2022 | SUNIL KUMAR SINGH<br><b>vs</b><br>THE STATE OF JHARKHAND<br><br>JHARKHAND MINERALS(PREVENTION OF ILLEGAL MINING,TRANSPORTATION AND STORAGE)RULES 2017                      | ANURAG KASHYAP<br>SUPRIYA DAYAL<br>SHALAKA SRIVASTAVA               | NEHALA SHARMIN                                 |
| 7  | A.B.A./6130/2022 | MD MOJAHID HUSSAIN<br><b>vs</b><br>THE STATE OF JHARKHAND<br><br>MINES AND MINERALS (REGULATION AND DEVELOPMENT)ACT 1957   | SHEO KUMAR SINGH<br>RAJ NANDAN CHATTERJEE                           | VINEET KUMAR VASHISTHA                         |
| 8  | A.B.A./6133/2022 | UMESH SINGH ALIAS UMESH KUMAR<br>SINGH<br><b>vs</b><br>THE STATE OF JHARKHAND<br><br>JHARKHAND MINERALS(PREVENTION OF ILLEGAL MINING,TRANSPORTATION AND STORAGE)RULES 2017 | SHEO KUMAR SINGH<br>RAJ NANDAN CHATTERJEE                           | KUMARI RASHMI                                  |
| 9  | A.B.A./6137/2022 | MD ZAKIR HUSSAIN ALIAS MD JAKIR<br>HUSSAIN<br><b>vs</b><br>THE STATE OF JHARKHAND<br><br>DRUGS AND COSMETICS ACT,1940  | SOUMITRA BAROI<br>AKANKSHA ANIL                                     | PRA BHU DAYAL AGRAWAL                          |
| 10 | A.B.A./6138/2022 | CHHOTU RAWANI ALIAS VICKY ALIAS<br>VICKY RAWANI ALIAS CHATU RAWANI<br><b>vs</b><br>THE STATE OF JHARKHAND<br><br>INDIAN PENAL CODE, 1860                                   | BINOD KUMAR JHA<br>JITENDRA KUMAR<br>AJAY KUMAR JHA                 | SUBODH KUMAR DUBEY                             |
| 11 | A.B.A./6139/2022 | ANANYA CHATERJEE<br><b>vs</b><br>THE STATE OF JHARKHAND<br><br>INDIAN PENAL CODE, 1860   | ANURAG KASHYAP<br>SUPRIYA DAYAL<br>SHALAKA SRIVASTAVA               | MANOJ KR MISHRA                                |
| 12 | A.B.A./6140/2022 | RANJIT KUMAR SINGH<br><b>vs</b><br>THE STATE OF JHARKHAND<br><br>MINES AND MINERALS (REGULATION AND DEVELOPMENT)ACT 1957   | ANKIT KUMAR   | VANDANA BHARTI                                 |
| 13 | A.B.A./6141/2022 | MUKESH SINGH<br><b>vs</b><br>THE STATE OF JHARKHAND<br><br>INDIAN PENAL CODE, 1860   | KHUSHBOO KUMARI<br>NILESH KUMAR<br>MINAL SHARMA<br>ALKA KUMARI      | NAVEEN KR GAUNJHU                              |

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| 14 | A.B.A./6142/2022  | SANDIP RAWANI ALIAS SANDEEP KUMAR<br><b>vs</b><br>THE STATE OF JHARKHAND                      | MD. FAIJAY ALAM<br>LUKESH KUMAR<br>SIDHARTH SUDHANSHU<br>PRADEEP KUMAR                             | SHREE PRAKASH JHA                  |
|    | INDIAN PENAL CODE, 1860   |   |  |                                    |
| 15 | A.B.A./6143/2022  | AJAY MANDAL ALIAS AJAY KUMAR MANDAL<br><b>vs</b><br>THE STATE OF JHARKHAND                    | SUJIT KUMAR SINGH  | SHAILENDRA KUMAR TIWARI            |
|    | CYBER CRIME   |   |  |                                    |
| 16 | A.B.A./6145/2022  | GUNJAN NANDA<br><b>vs</b><br>THE STATE OF JHARKHAND   | KRIPA SHANKAR NANDA<br>ASHISH KUMAR  | ABHAY KR TIWARI                    |
|    | INDIAN PENAL CODE, 1860   |   |  |                                    |
| 17 | A.B.A./6147/2022  | DEVNATH BANERJEE<br><b>vs</b><br>THE STATE OF JHARKHAND                                       | NANDAN PRASAD  | MOHUA PALIT                        |
|    | INDIAN PENAL CODE, 1860   |   |  |                                    |
| 18 | A.B.A./6148/2022  | MD HUMAYUN RASHID ALIAS MR HUMAYUN RASHID ALIAS PRINCE<br><b>vs</b><br>THE STATE OF JHARKHAND | MD.SHADAB ANSARI   | MD. HATIM                          |
|    | INDIAN PENAL CODE, 1860   |   |  |                                    |
| 19 | A.B.A./6149/2022  | MD EHTESHAM RAZA ALIAS MD AHTESHAM RAZA<br><b>vs</b><br>THE STATE OF JHARKHAND                | MANOJ KR JHA   | BISHAMBHAR SHASTRI                 |
|    | INDIAN PENAL CODE, 1860   |   |  |                                    |
| 20 | A.B.A./6150/2022  | JANMJAY SAHA<br><b>vs</b><br>THE STATE OF JHARKHAND   | MD.YASIR ARAFAT<br>ARUN KUMAR GUPTA<br>SHAHID YUNUS  | SUDHIR KUMAR MAHTO                 |
|    | INDIAN PENAL CODE, 1860   |   |  |                                    |
| 21 | A.B.A./6152/2022  | MANISH KUMAR<br><b>vs</b><br>THE STATE OF JHARKHAND   | KRIPA SHANKAR NANDA<br>ASHISH KUMAR  | SHIV SHANKAR KUMAR                 |
|    | JHARKHAND MINERALS(PREVENTION OF ILLEGAL MINING,TRANSPORTATION AND STORAGE)RULES 2017 |   |  |                                    |
| 22 | A.B.A./6153/2022  | RAJESH JAISWAL<br><b>vs</b><br>THE UNION OF INDIA THROUGH DIRECTORATE OF ENFORCEMENT          | INDRAJIT SINHA<br>AWINASH KUMAR<br>ANKIT VISHAL<br>SONAL JAISWAL<br>RISHAV KUMAR<br>AJAY KUMAR SAH | AMIT KUMAR DAS                     |
|    | PREVENTION OF MONEY LAUNDERING ACT.   |   |  |                                    |
| 23 | A.B.A./6154/2022  | ASHISH PRASAD<br><b>vs</b><br>THE STATE OF JHARKHAND  | MINAL SHARMA<br>NILESH KUMAR<br>KHUSHBOO KUMARI<br>ALKA KUMARI                                     | NIKI SINHA                         |
|    | INDIAN PENAL CODE, 1860   |   |  |                                    |
| 24 | A.B.A./6155/2022  | HASIDA BIBI ALIAS HASINA BIBI<br><b>vs</b><br>THE STATE OF JHARKHAND                          | KRIPA SHANKAR NANDA<br>NIRANJAN KR SINHA<br>ASHISH KUMAR   | SHAILESH KR SINHA                  |
|    | INDIAN PENAL CODE, 1860   |   |  |                                    |
| 25 | A.B.A./6157/2022  | SITA RAM MAHTO<br><b>vs</b><br>THE STATE OF JHARKHAND   | KRIPA SHANKAR NANDA<br>ASHISH KUMAR  | RUBY PANDEY                        |
|    | COAL MINES (NATIONALISATION) ACT 1973   |   |  |                                    |
| 26 | A.B.A./6159/2022  | KARAN MANDAL ALIAS CHINTU<br><b>vs</b><br>THE STATE OF JHARKHAND                              | SUJIT KUMAR SINGH  | SHIV SHANKAR KUMAR<br>ANJANI KUMAR |
|    | INDIAN PENAL CODE, 1860   |   |  |                                    |
| 27 | A.B.A./6160/2022  | PRADEEP KUMAR SINGH<br><b>vs</b><br>THE STATE OF JHARKHAND                                    | BABAN PRASAD   | JITENDRA PANDEY                    |
|    | PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT                                       |   |  |                                    |



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| 28 | A.B.A./6161/2022<br><br>INDIAN PENAL CODE, 1860  | TAUSHIF ALIAS TAUSIF RAZA ALIAS<br>MD TAUSIF QURAISHI<br><b>vs</b><br>THE STATE OF JHARKHAND | FAHAD ALLAM   | SANAT KUMAR JHA<br>ATANU BANERJEE<br>SUMAN KUMAR GHOSH<br>NARESH PD THAKUR |
| 29 | A.B.A./6164/2022<br><br>INDIAN PENAL CODE, 1860  | GEETA DEVI<br><b>vs</b><br>THE STATE OF JHARKHAND  | RANDHIR KUMAR<br>VISHWAKARMA<br>NISITH KR SAHANI<br>GOURI DEBI                | MOHUA PALIT  |
| 30 | A.B.A./6165/2022<br><br>COAL MINES (NATIONALISATION) ACT 1973  | GANESH SINGH ALIAS SAGAR SINGH<br><b>vs</b><br>THE STATE OF JHARKHAND                        | RAJ NANDAN CHATTERJEE   | RUBY PANDEY  |
| 31 | A.B.A./6166/2022<br><br>INDIAN PENAL CODE, 1860  | MANOJ KUMAR BHAGAT ALIAS MANOJ<br>KUMAR BHGAT<br><b>vs</b><br>THE STATE OF JHARKHAND         | SHASHI KUMAR VERMA<br>JASVINDAR MAZUMDAR                                      | V.S.SAHAY<br>INDU SHEKHAR GUPTA  |
| 32 | A.B.A./6167/2022<br><br>INDIAN PENAL CODE, 1860  | DEEPAK KUMAR SINGH<br><b>vs</b><br>THE STATE OF JHARKHAND                                    | AJAY KUMAR SAH<br>AWINASH KUMAR   | BISHAMBHAR SHASTRI   |
| 33 | A.B.A./6168/2022<br><br>COAL MINES (NATIONALISATION) ACT 1973  | MUKUND LAL MAHTO ALIAS MUKUND<br>MAHTO<br><b>vs</b><br>THE STATE OF JHARKHAND                | RAJESH KUMAR  | SATISH PRASAD  |
| 34 | A.B.A./6170/2022<br><br>INDIAN PENAL CODE, 1860  | MANJU DEVI<br><b>vs</b><br>THE STATE OF JHARKHAND  | RAJESH KUMAR  | SHIV SHANKAR KUMAR<br>PINKI KUMARI   |
| 35 | A.B.A./6172/2022<br><br>NARCOTICS DRUGS & PSYCHOTROPIC SUBSTANCES ACT 1985   | SURAJ KUMAR GUPTA<br><b>vs</b><br>THE STATE OF JHARKHAND                                     | RANJIT KUMAR<br>S P ROY   | RAVI PRAKASH   |
| 36 | A.B.A./6173/2022<br><br>COAL MINES (NATIONALISATION) ACT 1973  | MUKUND LAL MAHTO ALIAS MUKUND<br>MAHTO<br><b>vs</b><br>THE STATE OF JHARKHAND                | RAJESH KUMAR  | RUBY PANDEY  |
| 37 | A.B.A./6176/2022<br><br>INDIAN PENAL CODE, 1860  | AJIT KUMAR SINGH ALIAS A K SINGH<br><b>vs</b><br>THE STATE OF JHARKHAND                      | ABHAY KR CHATURVEDY<br>AMIT KUMAR CHOUBEY<br>RAJESH KR SINGH<br>HADISH ANSARI | VANDANA BHARTI   |
| 38 | A.B.A./6177/2022<br><br>IA NO, 7454/2022 (For Amendment Petition)<br>MINES AND MINERALS (REGULATION AND DEVELOPMENT)ACT 1957 | ARUN NAYAK<br><b>vs</b><br>THE STATE OF JHARKHAND  | SANJEEV THAKUR<br>RANJAN PRASAD SINHA   | BHOLA NATH OJHA  |
| 39 | A.B.A./6178/2022<br><br>INDIAN PENAL CODE, 1860  | MD KAIS QURAISHI<br><b>vs</b><br>THE STATE OF JHARKHAND                                      | YOGESH MODI<br>CHAITALI CHATTERJEE SINHA<br>OMIYA ANUSHA                      | RAKESH RANJAN  |
| 40 | A.B.A./6181/2022<br><br>MINES AND MINERALS (REGULATION AND DEVELOPMENT)ACT 1957  | SANGEETA DEVI<br><b>vs</b><br>THE STATE OF JHARKHAND   | ABHAY KR CHATURVEDY<br>AMIT KUMAR CHOUBEY<br>RAJESH KR SINGH<br>HADISH ANSARI | VINEET KUMAR VASHISTHA   |
| 41 | A.B.A./6182/2022<br><br>MINES AND MINERALS CONCESSION RULES 1960   | ROSHAN HEMBROM<br><b>vs</b><br>THE STATE OF JHARKHAND  | GAUTAM KUMAR<br>BIRAT KUMAR   | VINEET KUMAR VASHISTHA   |

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| 42 | A.B.A./6186/2022                                | AJAY YADAV<br><b>vs</b><br>THE STATE OF JHARKHAND                                   | AMIT KUMAR SINHA   | ANUP PAWAN TOPNO       |
|    | ARMS ACT,1959                                   |   |  |                        |
| 43 | A.B.A./6187/2022                                | AJAY PRAJAPATI ALIAS AJAY KUMAR<br><b>vs</b><br>THE STATE OF JHARKHAND              | ABHAY KR CHATURVEDY<br>AMIT KUMAR CHOUBEY<br>RAJESH KR SINGH | VEERVIJAY PRADHAN      |
|    | PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT |   |  |                        |
| 44 | A.B.A./6188/2022                                | DAKSHIN SHARMA ALIAS<br>DAKSHINESHWAR SHARMA<br><b>vs</b><br>THE STATE OF JHARKHAND | SANJEEV THAKUR<br>RANJAN PRASAD SINHA                        | SHAIENDRA KUMAR TIWARI |
|    | COPYRIGHT ACT, 1957                             |   |  |                        |
| 45 | A.B.A./6189/2022                                | SAJID AHMAD<br><b>vs</b><br>THE STATE OF JHARKHAND                                  | KHUSHBOO KUMARI<br>NILESH KUMAR<br>ALKA KUMARI               | KUMARI RASHMI          |
|    | COAL MINES (NATIONALISATION) ACT 1973           |   |  |                        |
| 46 | A.B.A./6190/2022                                | AMIT KUMAR SINGH<br><b>vs</b><br>THE STATE OF JHARKHAND                             | DIWAKAR JHA<br>PRABHAT KR SINHA<br>KUMARI RANJNA SINGH       | MANOJ KR MISHRA        |
|    | COAL MINES (NATIONALISATION) ACT 1973           |   |  |                        |
| 47 | A.B.A./6192/2022                                | SENAUL SHEIKH<br><b>vs</b><br>THE STATE OF JHARKHAND                                | MD.YASIR ARAFAT  | SOMESHWAR ROY          |
|    | ARMS ACT,1959                                   |   |  |                        |
| 48 | A.B.A./6193/2022                                | SHIBU NONIYA ALIAS SHIBU<br><b>vs</b><br>THE STATE OF JHARKHAND                     | KAMDEO PANDEY<br>ABHAY KISHORE                               | SHIV SHANKAR KUMAR     |
|    | COAL MINES (NATIONALISATION) ACT 1973           |   |  |                        |
| 49 | A.B.A./6197/2022                                | PRIYANKA DEVI<br><b>vs</b><br>THE STATE OF JHARKHAND                                | DIWAKAR JHA<br>PRABHAT KR SINHA<br>KUMARI RANJNA SINGH       | BHOLA NATH OJHA        |
|    | INDIAN PENAL CODE, 1860                         |   |  |                        |
| 50 | A.B.A./6199/2022                                | VIVEK KUMAR ALIAS VIVEK KUMAR<br>MAHTO<br><b>vs</b><br>THE STATE OF JHARKHAND       | ALKA KUMARI<br>NILESH KUMAR                                  | PRABHU DAYAL AGRAWAL   |
|    | ESSENTIAL COMMODITIES ACT, 1955                 |   |  |                        |